

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

DATED: NAINITAL: APRIL 27, 2023

No. 212/UHC/Admin.A-2/2023

Shri Anuj Kumar Sangal, Registrar (Vigilance), High Court of Uttarakhand, Nainital is posted as Registrar General, High Court of Uttarakhand, Nainital vice Shri Vivek Bharti Sharma.

He is also given the additional charge of the office of Registrar (Vigilance), High Court of Uttarakhand, Nainital.

The above order shall come into force w.e.f. 28.04.2023.

No. 213/UHC/Admin.A-2/2023

Shri Shanker Raj, Additional District & Sessions Judge, Laksar, District Haridwar is transferred and posted as District & Sessions Judge, Pithoragarh vice Shri Sahdev Singh.

The above order shall come into force after issuance of notification of Shri Sahdev Singh, District & Sessions Judge, Pithoragarh, for his posting as Member-Secretary, Uttarakhand SLSA.

No. 214/UHC/Admin.A-2/2023

Shri Arvind Nath Tripathi, Additional District & Sessions Judge, Almora is transferred and posted as Additional District & Sessions Judge, Laksar, District Haridwar vice Shri Shanker Raj.

The above order shall come into force after issuance of notification of Shri Sahdev Singh, District & Sessions Judge, Pithoragarh, for his posting as Member-Secretary, Uttarakhand SLSA.

Note:

- (A) Recommendation of the name of Shri Sahdev Singh, District & Sessions Judge, Pithoragarh is being sent to the Government for his posting as Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.

By Order of the Court,

Sd/-

(Vivek Bharti Sharma)
Registrar General

No. 1936/UHC/Admin.A-2/Tranf.-Posting./2023

Dated: April 27, 2023

1. Secretary General, Hon'ble Supreme Court of India.
2. Under Secretary, Ministry of Law and Justice, Department of Justice, Government of India, New Delhi.
3. All the District Judges of the State Judiciary for information.
4. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
5. P.P.S. to Hon'ble the Chief Justice for information and to place it before His Lordship.
6. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
7. All the Registrars of the Court for information.
8. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
9. Additional Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
10. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
11. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
12. Legal Advisor to H.E. the Governor of Uttarakhand for information.
13. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.

14. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
15. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
16. Chairman, State Transport Appellate Tribunal, Dehradun for information.
17. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
18. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
19. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
20. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
21. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
22. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
23. Deputy Registrar (Accounts) of the Court for information.
24. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
25. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
26. P.S. to Registrar General.
27. Chief Treasury Officer (s), Haridwar, Nainital and Pithoragarh.
28. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
29. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**